

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (c) Information is being collected and will be laid on the Table of the House.

Allocation of land for water transport in Mumbai

2127. SHRI BHARAT KUMAR RAUT: Will the Minister of SHIPPING be pleased to state:

(a) whether Government is aware of the proposal made by the State Government of Maharashtra for allocation of land on nominal lease rent at north of Radio Club in Mumbai (under MBPT) for the project of Passenger Water Transport of East Coast of Mumbai; and

(b) by when this proposal is likely to be cleared by the Central Government?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY): (a) and (b) Yes Sir. The state Government of Maharashtra had made a request for allotment of land on nominal basis at North of Radio Club for passenger water transport terminal on East Coast of Mumbai to the Mumbai Port Trust (MbPT), Mumbai under the Ministry of Shipping. This request of the state government was examined by the Mumbai Port Trust at its meeting held on 20.07.2009 and viewed that the location at north of Radio Club for passenger water terminal is not suitable as it is not possible to operate the service throughout the year as sea near Radio Club would be very rough during monsoon. The MbPT, therefore, suggested to the State Government to examine the possibility of locating the passenger water terminal at Ferry Wharf which would be more convenient to the common people and where operations could be carried out even during the Monsoon. The detailed proposal from the State Government of Maharashtra has not been received yet.

Guidelines capping number of projects involved in a port development

2128. SHRI SYED AZEEZ PASHA: Will the Minister of SHIPPING be pleased to state:

(a) whether Government has formulated a new set of guidelines capping the number of projects a player can undertake in a port;

(b) if so, the details thereof;

(c) what are the objectives of this policy;

(d) to what extent have new ports like Ennore being exploited in this manner; and

(e) the details as to safeguard public investment?

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): (a) to (e) The matter is under consideration of the Government.

Privatisation of Ennore port

2129. SHRI SYED AZEEZ PASHA: Will the Minister of SHIPPING be pleased to state: